

Government of Jharkhand
Home, Prison & Disaster Management Department
(Disaster Management Division)

ORDER

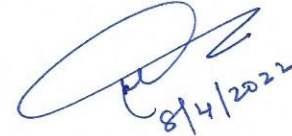
Addendum

In exercise of the powers conferred under section 22(2)(h) of the Disaster Management Act, 2005 the undersigned, in his capacity as Chairperson, State Executive Committee, hereby orders with the approval of the Chairperson, State Disaster Management Authority that the following provision of the Order number 122 dated 30.03.2022

“The religious procession(s) shall conclude not later than 6 PM”

shall be substituted by the following.

“The religious procession(s) shall conclude not later than 10 PM”


8/4/2022

Chief Secretary,

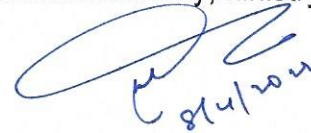
Jharkhand.

Memo no.137/CS.....

Ranchi, Dated: 08/04/22

Copy to – Principal Secretary to Chief Minister/PS to all Ministers/All Additional Chief Secretary/Principal Secretary/Secretary/Director General of Police/All Divisional commissioner/DIG/DC/SSP/SP, Jharkhand for information and necessary action.

Copy to –Secretary, Ministry of Home Affairs, Government of India/Secretary, Ministry of Health and Family Welfare, Government of India.


8/4/2022

Chief Secretary,

Jharkhand